

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: November 16, 2013

No. 1611 / DR(S)/2013

Pursuant to Government Corrigendum No. 3979/ VII-Nyay-1-13-196/ 2010 dated 22.10.2013, the words "S/o Late Dr. J.D.Ansari" in the Court's notification No. 920/DR(S)/2013 dated 04.06.2013 **be read as S/o Late Sri Z. Ansari.**

BY ORDER OF THE COURT,

Sd/-

(RAJIV LOCHAN MEHROTRA)
I/c REGISTRAR GENERAL

No. 444 / DR (S)/ 2013, Dated: Allahabad: November 16, 2013

In continuation of Court's endoresement no. No. 222 / DR (S)/ 2013, Dated: Allahabad: June 04, 2013, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Barabanki.(Information available on E-mail).
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (I), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Center, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad.
14. The Joint Registrar (Budget), High Court, Allahabad.
15. The Joint Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Administrative Judge, Barabanki (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)
JOINT REGISTRAR (SERVICES)